## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

A'I I'ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

SL.NO.

NAMAN THABAKH

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra				
	T.P No.	Purpose	Section	Name of the Parties
-	CP 02/17	Hearing	241 242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Ors.

NAME (IN CAPITAL) DESIGNATION PHONE NUMBER REPRESENTATION TO WHOM **SIGNATURE** Senio( Advocata ausay Josh (Petitioner\_ Respondent) Shoudell Amarchand - Mangaldas & Co. Tanya John 4739382516 For Respondentino 3 VIJAY KUMAR DESAI UDAYA HOLLA, SENIORADVOCATE VIVER HOLLA TOR RESPONDENT

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for respondents reported that he has already filed objections. Petitioner's counsel requested time to file rejoinder. He is granted three weeks' time to file rejoinder and serve copy of rejoinder on the counsel for respondents and list the matter on 19.04.2017.

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The counsel for respondents informed that the petition is barred by limitation and he will submit his arguments on the maintainability of this application on the points of limitation.

List the matter for hearing both sides on 19.04.2017.

MEMBER (J)

MEMBER (T)